

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2416
ANSWERED ON:23.08.2013
CASE AGAINST ACA COST
Joshi Shri Mahesh;Singh Shri Brij Bhushan Sharan

Will the Minister of FINANCE be pleased to state:

- (a) The sanctioned and actual strength of officers of Indian Cost Accounts Services along with the time since when vacancies exist grade-wise, payscale-wise till date;
- (b) Whether standing instructions, existing policies and rules relating to transfer/ posting, grant of Non-Functional Selection Grade (NFSG) have been followed in letter and spirit and if so, the details thereof for the last three years and the current year;
- (c) If not, the details thereof and reasons therefor and the extent by which the Department of Expenditure is responsible in this regard along with reaction of the Government thereto;
- (d) The details of complaints received against the then Additional Chief Adviser (Cost) during the same period and the action taken in the matter;
- (e) Whether certain cases were referred to Central Vigilance Commission (CVC) for investigation;
- (f) If so, the facts thereto and the final report of the CVC thereon;
- (g) Whether the relevant files have been found missing; and
- (h) If so, the manner in which the CVC gave its finding without availability of the relevant files?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) to (h) The information is being collected and will be placed on the table of the house shortly